Declaration or Assets and Liabilities

Year-2024-25

I, SONU KUMAR, son/daughter/wife of KRISHNA DAS aged 35. Years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as

OFFICE ATTENDANT given herein below the details of the assets (immovable,

movable, bank balance, etc.) or myself, my spouse and dependants*:

50/E

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sl. No.	Description	Self	Spouse name (s) SANGITA Kuman	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	1000/_	5000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Ac/_ 3964245 4457 RS 500/_	SBI BANK RS-17000/_	NIL	NIL.	NIL
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL	NIL	NEL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF-500/-	PPF- 168000/-	NIL .	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NÎL	NIL
(vi)	Jewellery (give details of weight and value)	40LD 24RAM RS. 15000	GOLD-100 GM. RS. 70000/_ SILVER-500HM RS. 30000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	WIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	AT KATTHA BIKRAM RS. 18 LAKH	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI. BVM, PATNA	RS. 900000/- APROX	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	(d) dues to departments dealing wittelephones	NIL	NIL	
	(e) dues to departments dealing wit governments transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return file Give also Permanent Account Number (PAN)]	d. DBRPK4265E	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

C Personal Detail		
GPF/CPF/PRAN No.	:-	.110125365705
Gender .	:-	(M/F)
Date of Birth	:-	0 5 0 2 1 9 8 9 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:	PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Somu kumar Name of Employee: SONU KUMAR

Place: PATNA Designation: OFFICE ATTENDANT

Date: 11/02/2025 Department: BIHAR VIDHAN SABHA, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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